

GOVERNMENT OF INDIA
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

LOK SABHA
UNSTARRED QUESTION NO. 1293
TO BE ANSWERED ON 09.02.2018

No-Objection Certificate for Environmental Clearance

1293. SHRI K.N. RAMACHANDRAN:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) whether the Government has imposed ban on the issuance of No-Objection Certificate for environmental clearances to the various construction companies and industries in the country, including Tamil Nadu and if so, the details thereof;
- (b) whether his Ministry had formed any High level Committee for conducting inspection and to conduct probe on the erring realtors and companies;
- (c) if so, whether the Committee has submitted its report to the Ministry;
- (d) if so, the details thereof; and
- (e) whether the National Green Tribunal has taken the responsibility of above said cases and if so, the details thereof and their current status?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE
(DR. MAHESH SHARMA)

- (a) & (b) No Madam.
- (c) & (d) Does not arise.
- (e) No Madam.
